

**Before the National Green Tribunal, (Principal Bench) New Delhi Original
Application No. 431/2023**

IN THE MATTER OF:

Chandra Prakash

Applicants

Versus

State of Uttar Pradesh

Respondents

**The present affidavit is being filed by Lucknow Municipal Corporation in
light of order dated 14.03.2024 passed by Hon'ble NGT**

I, Sanjeev Pradhan, S/o Late Mr. S.C. Pradhan, aged about 57 years, working as Environmental Engineer, Municipal Corporation Lucknow, U.P., do hereby solemnly affirm and declare as under:

1. That I my official capacity am well conversant with the facts and circumstances of the case and competent to swear the present affidavit on behalf of the Municipal Corporation Lucknow.

The Transfer Station (TS) located at Shaheed Path South City in Lucknow, Uttar Pradesh, is crucial for effective waste management in the area. With a collection and transportation capacity of 40 tons per day (TPD), it is sufficient for the local municipal solid waste generation. It is Spanning approximately 2600 square meters, the facility includes 03 No. Portable Compactor Transfer Stations (PCTS), a Material Recovery Facility (MRF), a Construction and Demolition waste collection center, parking for municipal solid waste collecting vehicles, a guard room, a leachate collection system, plantation along the boundary wall, and an entry gate. This comprehensive infrastructure ensures efficient and sustainable waste management, significantly contributing to the cleanliness and environmental health of the region.

Regarding the action taken/current status against this order by the Hon'ble National Green Tribunal, the information provided is as follows: -

1. Proper leachate collection system should be installed in the station.

Current Status:- The transfer station operates with an effective leachate collection system. To minimize leachate generation, waste is directly deposited into PCTS machines, and storage time is limited to a maximum of four hours. A network of connecting drains channels any produced leachate to a dedicated 1,000-liter storage tank. Upon reaching capacity, a suction tanker promptly removes the leachate for further treatment at the Leachate Treatment Plant, Shivri. **(Annex-I)**

2. Lucknow Municipal Corporation should provide adequate green belt around the station.

Current Status:- Lucknow Municipal Corporation (LMC) is implementing a resourceful solution to address the environmental impact of the transfer station. A two-meter green belt planted around the perimeter will not only enhance the aesthetics of the area but also actively improve air quality and remediate the soil. LMC has strategically chosen plant varieties like *Canabis sativa*, *Canna indica*, and *Bamboo spp.* These plants act as natural filters, absorbing pollutants and heavy metals like cadmium, zinc, chromium, lead, nickel, iron, and mercury. For instance, Canna leaves absorb nickel while their stems target lead, chromium, and cadmium. Similarly, Bamboo excels at absorbing lead. This green belt initiative demonstrates LMC's commitment to a sustainable and healthier environment surrounding the transfer station.(Annex-II)

3. Lucknow Municipal Corporation shall ensure the compliance of different provision of solid waste management rules 2016 and construction and demolition waste management rules 2016 and particularly disposal of different fraction of solid waste viz. inert, recyclable material, C&D waste etc.

Current Status:- Under the Solid Waste Management Rules 2016, The Lucknow Municipal Corporation (LMC) is actively addressing a case concerning solid waste management before the National Green Tribunal (NGT) in New Delhi (Original Application No. 654/2022 - Priyadarshini Colony D, Residence Welfare Society vs State of U.P. & Ors.). To demonstrate compliance with Solid Waste Management Rules 2016, LMC submitted a detailed report on May 20, 2024.

The NGT has directed LMC to provide a progress report by September 15, 2024, outlining the completion status of various waste management facilities across Lucknow. This includes transfer stations, material recovery facilities, fresh and legacy waste processing plants, construction and demolition waste processing facilities, collection centers, and systems for managing plastic and electronic waste.

- To achieve 100% door-to-door waste collection, Door-to-door waste collection and transportation in Zones 1, 3, 4, 6, and 7 are currently managed by M/S Chennai MSW Pvt. Ltd. [operating through the Special Purpose Vehicles (SPV) named by Lucknow Swacchata Abhiyan Pvt. Ltd. (LSA)]. The company has procured over 700 electric three-wheeler and four-wheeler vehicles for this purpose, with 450 vehicles already delivered and in operation. Meanwhile, the responsibility for door-to-door waste collection in Zones 2, 5, and 8 remains with the Lucknow Municipal Corporation (LMC). The tender for these zones is still in the retendering process and has not been finalized yet.

The door-to-door collection service covers 533,846 households, with 157,996 of these households already participating in segregated waste collection. To increase the level of waste segregation, the LSA and Swachh Bharat Mission champions conduct IEC (Information, Education, and Communication) activities daily.

- The construction of Fixed Compactor Transfer Stations (FCTS) in four key locations. Construction is progressing well at two sites (Ganga Kheda and Ghaila). To optimize the process, machinery for these two stations will be installed by July 2024, with tenders for the remaining two stations (Bhaisora, and Dindayal) finalized and its work will be completed September 2024. The construction of 9 Material Recovery Facilities (MRFs) has been completed, but they are currently operating manually. The capacity of 5 of these MRFs has been increased from 5 to 25 Tons Per Day (TPD). Equipment selection for these 3 MRFs is finalized, and the tender process is complete. Installation is scheduled to be finished within 3 months. Construction of an additional large-sized MRF is currently underway. Additionally 04 No. New Portable Compactor Transfer Station (PCTS) installed in three places Paper Mill, Nishatganj, Mithayilaal chauraha and Kailashkunj. Planning for installing 10 No. new PCTS in different locations as per

requirement. All these facilities are operated by the door-to-door waste collection and transportation company under a PPP model. Recyclable materials are collected by the MRF centers and sent to recycling companies. Currently United Way of Mumbai has provided 6 benches manufactured using recycled plastic in Lucknow. Each bench uses approximately 50 kg of recycled plastic in its construction. The Chief Minister's Green Road Infrastructure Development Urban (CM GRID) Scheme is making significant strides in sustainable road construction, it was mandated to use non-recyclable plastic waste to replace 6-10% of bitumen in road construction projects. The Lucknow Municipal Corporation (LMC), along with the Public Works Department (PWD) and Lucknow Development Authority (LDA), will be using the plastic waste in road construction projects.

- Currently engaged in a short-term tender with M/S Horizons Solution Pvt.Ltd. the 1250 TPD of Fresh waste, for three months. Company's tenure for this project has been completed and is currently undergoing the extension process. Looking towards a sustainable future, a Request for Proposal (RFP) has been meticulously crafted, outlining plans for Bio-methanation plant, waste-to-energy and compost plant facilities. The impending release of this tender marks a significant stride toward implementing advanced and scientifically grounded waste processing strategies at the selected location. Additionally, for the setup of a long-term solid waste management facility, a tender for 3 years was initiated by the LMC. The RFP was prepared for waste management technology based on traditional windrows composting methods.
- For the legacy waste management, M/S Bhumi Green Energy Private Limited has undertaken the processing of 18.5 lakh MT of waste. To accomplish this task, the company has established a processing plant with a total capacity of 4000TPD. Through diligent efforts and strict adherence to operational protocols, M/S Bhumi Green Energy Private Limited has effectively processed approximately 1.95 lakh MT of legacy waste between March 2024 to till date. The by-products of the legacy waste are disposed of according to CPCB norms as per the direction of the CSIR-National Environmental Engineering Research Institute (NEERI), Nagpur.
- Construction and Demolition (C&D) Waste generated within LMC's jurisdiction currently amounts to approximately 300 TPD. In response to this increased waste, a tender has been awarded to M/s Garg & Co and Rise Eleven Ready mix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee, for the development/revamping of the existing processing plant on a PPP model. The old 100TPD C&D waste processing plant has been handed over to the new company and is currently operational. Construction of the new plant has commenced and is scheduled for completion by the end of October 2024. New 200TPD Plant operations are expected to commence by the end of November 2024. The augmented C&D plant utilizes wet technology for processing C&D waste. After processing, the C&D waste is used to manufacture columns, blocks, panels, planters, and other items. Additionally, the land for nine collection centres has been finalized, and construction work is currently in progress.

4. The Lucknow Municipal Corporation must install proper floor lining on MSW Unloading and Loading area.

Current Status:- The floor lining work in the MSW unloading and loading area has been completed, ensuring no soil contamination by leachate. **(Annex-III)**

5. The Lucknow Municipal Corporation should immediately make sure to install the gate of the station.

Current Status:- Presently, LMC is installing a new gate at the Transfer Station, replacing the previously installed foldable gate. This decision was made due to concerns about small street animals entering the campus and affecting operational activities. The new gate will ensure controlled entry and exit of primary and secondary waste collection vehicles, effectively addressing the issue. (Annex-IV)

- That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.
- That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of affidavit is false and nothing material has been concealed herein.


Deponent

Verification:-

Verified at Lucknow this the 24th day of May, 2024 that the contents of above affidavit are based on the information derived from the official record and as such true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.


Deponent

Filed by:

MUKESH VERMA

Advocate for respondent Ch. No.50,

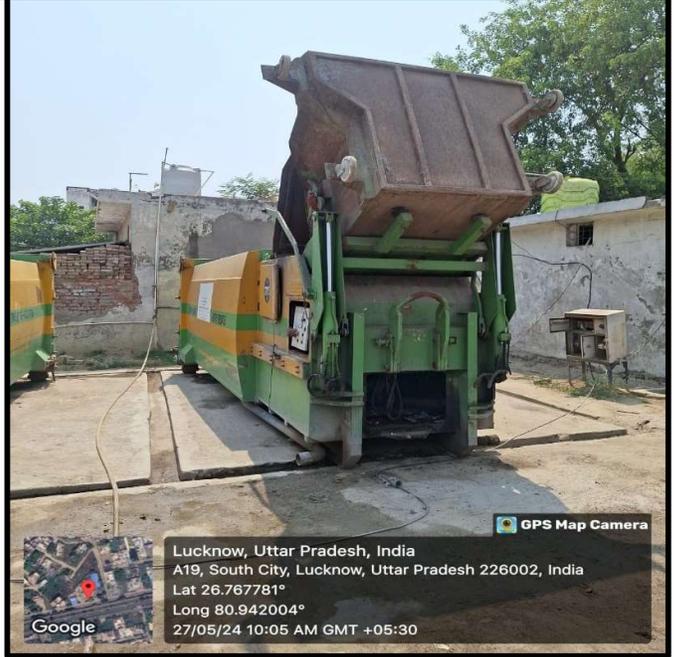
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Annex I- Leachate collection and Management system

Portable Compactor Transfer Station (PCTS)



Leachate Collection Drainage System



Leachate collection tank



Leachate Treatment Plant at Shivri



Leachate treatment Plant

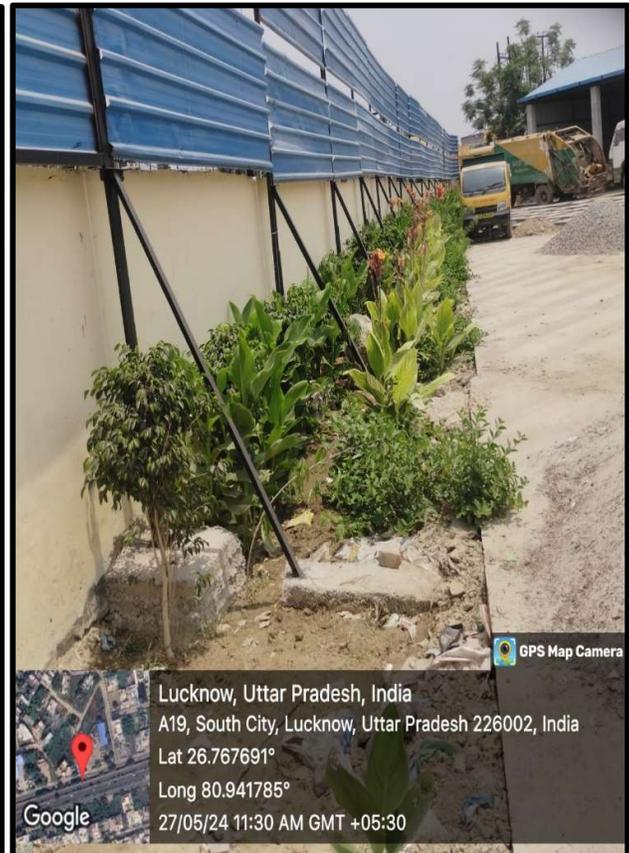
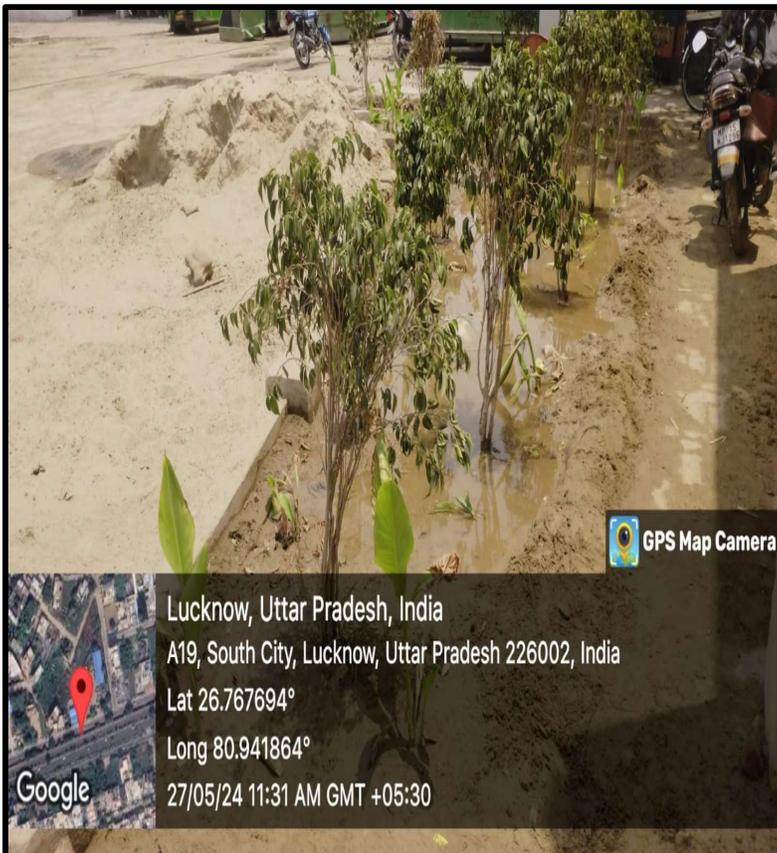


Evaporation Tank

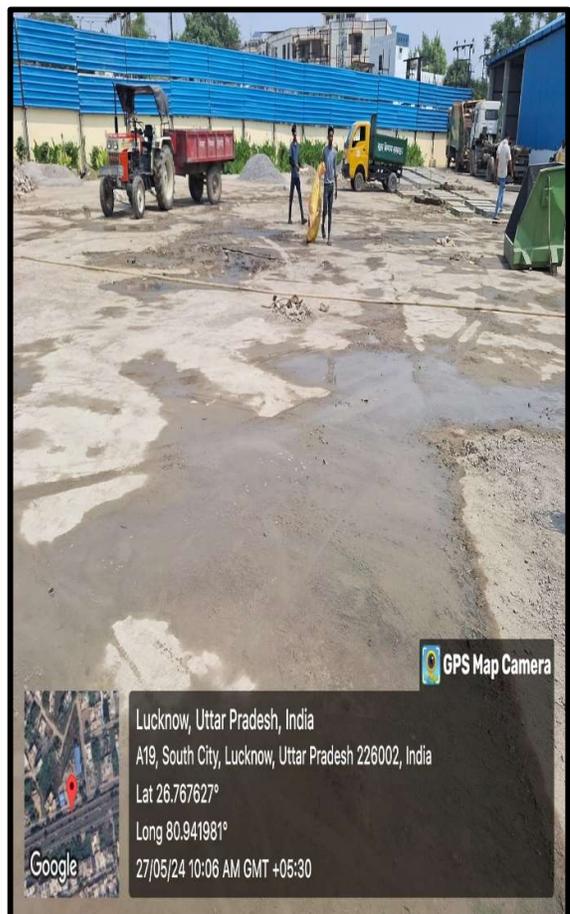
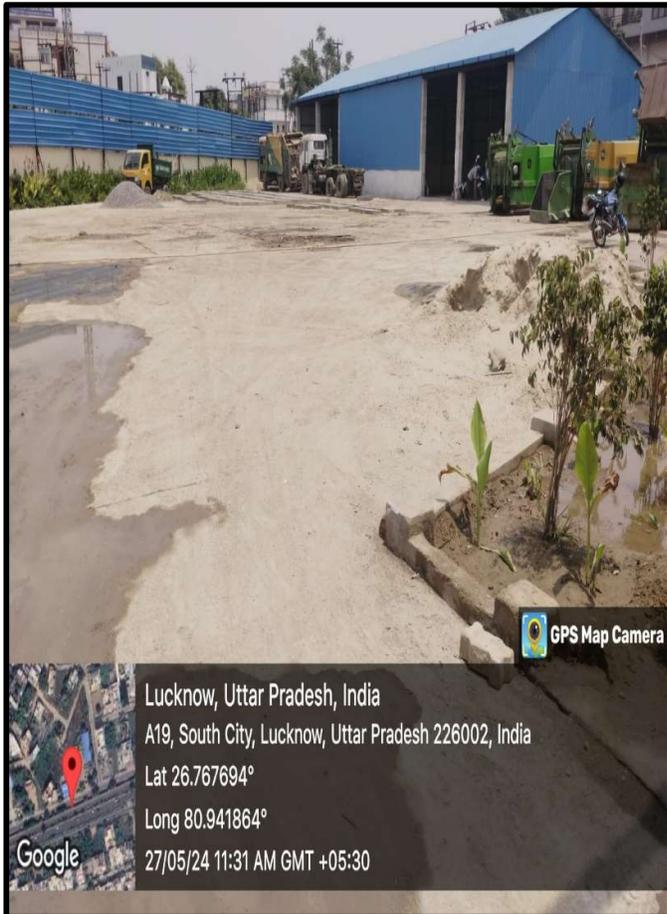


Retention Chambers

Annex II- Green Belt Development Surrounding the Transfer Station



Annex III- Floor lining in Transfer Station



Annex IV- Gate of the Transfer Station

